IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

No.(CAA)-107(PB)/2017

SECTION: UNDER SECTIONS 230 & 232 OF THE COMPANIES ACT, 2013

IN THE MATTER OF:

Nelson Planning And Design Pvt. Ltd. With Nucbe Planning and Design Pvt. Ltd.

...... .. Petitioner

V/s

....Respondent

Order delivered on 17.08.2017

Coram:

R.VARADHARAJAN Hon'ble Member (Judicial)

For the Petitioner

: Mr.Ashish Middha, Advocate

For the Respondent

: -

ORDER

At the request of Ld. Counsel for Petitioner, the above Petition is adjourned to 18.08.2017.

(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 17.8.2017